

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3212
TO BE ANSWERED ON 14.03.2018**

**REHABILITATION OF FAMILIES RESIDING ALONG RAILWAY
LINES**

3212. DR. SANJAY JAISWAL:

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of families residing in unsafe areas along the Railway lines, through which coal is transported from each of the subsidiaries of Coal India Limited;**
- (b) whether the Railways has conducted any survey to understand the impact of the unsafe conditions on the health of these families and if so, the details thereof; and**
- (c) the number of families rehabilitated and the amount of funds spent on the rehabilitation during the last three years?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI RAJEN GOHAIN)**

(a) to (c) The coal is transported from subsidiaries of Coal India Limited on all Indian Railway through open wagons. There are about 142557 numbers of families who are encroachers living near railway tracks which is unsafe for the train operation as well as for the dwellers. Railway has not conducted any study to understand impact of unsafe conditions on their health.

Housing is a State Subject. Therefore, the State Government or the Urban Local Body has to provide alternative sites for rehabilitation / resettlement. Entire cost of such rehabilitation may also be borne by State Government or Urban Local Body.
